tonnes)

93.7

120 8

oilseeds cultivation.

1982-83 100.0 1983-84 126.9 1984-85 129.5 (b) In order to increase the production obligeeds, a Centrally Sponsored National seeds Development Project is in operating the entire period of the Seventh Five in Plan. Under this project, financial istance to the farmers is available on ious inputs like quality seed plant protion, farm implements, rhizobium culture	1701-02	120.0
(b) In order to increase the production oilseeds, a Centrally Sponsored National needs Development Project is in operatin 17 States which is likely to continue ing the entire period of the Seventh Five ar Plan. Under this project, financial istance to the farmers is available on ious inputs like quality seed plant pro-	1982-83	100.0
(b) In order to increase the production oilseeds, a Centrally Sponsored National needs Development Project is in operation 17 States which is likely to continue ing the entire period of the Seventh Five ar Plan. Under this project, financial istance to the farmers is available on ious inputs like quality seed plant pro-	1983-84	126.9
pilseeds, a Contrally Sponsored National leeds Development Project is in operation 17 States which is likely to continue ing the entire period of the Seventh Five ar Plan. Under this project, financial istance to the farmers is available on ious inputs like quality seed plant pro-	1984-85	129.5
	pilseeds, a Centrally Siecds Development From 17 States which is ing the entire period of Plan. Under this istance to the farmetious inputs like quality	ponsored National Project is in opera- likely to continue of the Seventh Five project, financial ers, is available on y seed plant pro-

of production of oilseeds during the last three years ending 1985-86 are as under:

(c) Year-wise targets and achievements

adequate incentives through price and

market support to bring more area under

•	•	(Production in lakh	
	Year	Target	Achievement
	1983-84	125.0	126.9
	1984-85	130.0	129.5
	1985-86	136.0	111.5

[Translation] Unauthorised Encroachment of Green Beli in Delhi

832. SHRI NIRMAL KHATRI · Will the Minister of URBAN DEVELOP. MENT be pleased to state the steps being taken to check the encroachement on green belt in Delhi city and also to increase the area under this belt?

MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): Apart from fencing the area and providing watch and ward staff, the steps taken to prevent encroachement on green land in Delhi include regular patrolling, frequent demolitions, proceedings under the Delhi Development Act, 1957 and under the P.P. (Eviction) Act. Action is also taken for prosecution

of the encrochers. Action for conferring the powers of seizure and sealing under the Delhi Development Act is also contemp-

THE MINISTER OF STATE IN THE

Extension of the green belt would be considered at the time of preparation of the Development Plans for the urban extension.

833, PROF. RAM KRISHNA MORE: Will the Minister of STEEL AND MINES

[English]

steel plants;

change;

be pleased to state:

lated.

Import of Coking Coal

(a) whether import of coking coal is anticipated to rise substantially during the coming years to meet the demand of the

(b) if so, the anticipated rise in the import of coking coal during 1987-88, 1988-89 and 1989-90; (c) the percentage of rise in imports as

compared to the years 1984-85, 1985-86 and 1986-87 with value in foreign ex-

(d) the likely percentage of increase in the production cost and rise in the steel prices in the domestic market as a result thereof:

(e) whether Government propose to formulate a long-term policy to meet the coking coal demand of the steel plants and to reduce dependency on imports; and

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) ! (a) to (c). 'Information is given below :

taken in this direction?

(f) if so, details of steps proposed to be